

**POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF
MONOTONA SECURITIES LIMITED**

Registered Office: Unit No- 3-5, Neeru Silk Mills, Mathuradas Mills Compound, 126
N.M Joshi Marg, Lower Parel (West), Mumbai – 400 013. INDIA

This Post Offer Public Announcement is being issued by Corporate Strategic Allianz Private Limited., (“Manager to the Offer”) on behalf of the Acquirer, namely, M/s. Pan Infosystems Private Limited (hereinafter referred to as the “Acquirer”) pursuant to and in Compliance with Regulations 10 and 12 as required under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (hereinafter referred to as “SEBI (SAST) Regulations, 1997” and subsequent amendments thereto.

1. Name of the Target Company: **Monotona Securities Limited**
2. Name of Acquirer(s): **M/s. Pan Infosystems Private Limited**
3. Name of Manager to the offer : **M/s. Corporate Strategic Allianz Pvt. Ltd.**
4. Name of the Registrar to the offer, if any: **NIL**
5. Offer Details :

(a) Date of opening of the offer : **Wednesday ,26th November, 2008**

(b) Date of closure of the offer : **Monday, 15th Decemeber, 2008**

6. Details of the acquisition :

Sr. No.	Item	Proposed in the Offer document		Actuals	
1	Offer price	Rs.40/-		Rs.40/-	
2	Shareholding of acquirer (No. & %) before MOU/P.A. - MOU.	No. of Shares	% of Shares	No. of Shares	% of Shares
		NIL	NIL	NIL	NIL
3	Shares acquired by way of MOU or market purchases (No. & %)	No. of Shares	% of Shares	No. of Shares	% of Shares
		1,18,806	31.77	1,18,806	31.77
4	Shares acquired in the open offer (No & %)	74,800 (20%)		18,000 (4.81%)	
5	Size of the open offer (No. of shares multiplied by offer price per share)	Rs.29,92,000/-		Rs.7,20,000/-	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any (No & %)				
	6.1	Price of the shares acquired	NIL	NIL	
	6.2	No. of shares acquired	NIL	NIL	

	6.3	% of shares acquired	NIL		NIL	
7	Post offer shareholding of acquirer (No. & %) (2 + 3 + 4 + 6)		No. of Shares	% of Shares	No. of Shares	% of Shares
			1,93,606	51.77	1,36,806	36.58
8	Pre & Post offer share holding of Public (No. & %)		Pre Offer	Post Offer	Pre Offer	Post Offer
			2,55,194 (68.23)	1,80,394 (48.23)	2,55,194 (68.23)	2,37,194 (63.42)

7. Status of the escrow account, whether released or not. : **RELEASED**

8. Payment of interest, if any, to the shareholders along with the details thereof : **N.A**

9. Status of investor complaints received, if any. : **NIL**

This Post Offer Public Announcement would also be available on SEBI's website at www.sebi.gov.in

The Directors of the Acquirer Company **M/s. Pan Infosystems Private Limited**, accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of Acquirer laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendment thereof.

Issued on behalf of the Acquirer, by the Manager to the Offer :

MANAGER TO THE OFFER	
	Corporate Strategic Allianz Private Limited 806, Saffron Complex, Nr. Panchwati Circle, Ambawadi Road, Ahmedabad - 380006. Contact person: Ms. Sonia Kakani Tel: +91-79- 2642 4138, TeleFax: +91- 79 - 4002 4670 Email: info@csapl.com , Website : www.csapl.com

Date : 24/12/2008

Place : Ahmedabad